

Afforestation by Private Companies

2793. SHRI VISHWANATH SHARMA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the approximate area of afforestation being undertaken by private companies/organisations and individuals during each of the last three years, State-wise;

(b) whether there is any scheme with respect to optional or obligatory insurance for these forests;

(c) if so, the name of the insurance companies which have extended insurance cover to these forests and the States where this exercise has been undertaken; and

(d) the amount of the insurance and the area of the forests coming under it during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) to (d). The information is being collected and will be laid on the Table of the House.

[English]

Sugar Development Fund

2794. SHRI GEORGE FERNANDES : Will the Minister of FOOD be pleased to state:

(a) the norms for granting loans to Sugar Mills for rehabilitation/modernisation and for cane development from the Sugar Development fund;

(b) the mills that have so far availed of such loans, the amounts given to each of them and the amount outstanding against any of them;

(c) the balance of the fund as on date;

(d) whether the Government have any proposal to raise the amount of levy from the present Rs.14 per quintal to help the speedy rehabilitation and modernisation; and

(e) if not, the reasons therefor?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) Loans from Sugar Development Fund for rehabilitation/modernisation are given on the basis of techno-economic appraisal by the financial institutions. Along with this and also independently, proposals for cane development are considered for assistance where it is felt that augmentation of cane supply can be arranged through improved agricultural

practice, propagation of tissue-culture improved ratooning methods etc.

(b) and (c). The information is being compiled.

(d) and (e). There is no proposal under consideration to raise the cess.

[Translation]

Railway Bridges

2795. SHRI PRABHU DAYAL KATHERIA:

SHRI RAM PUJAN PATEL :

Will the Minister of RAILWAYS be pleased to state:

(a) the number of the Railway Bridges constructed in the country during the last three years, State-wise;

(b) whether a proposal to construct Over bridge at railway crossing at Sikohabad and Fatehpur in Uttar Pradesh is lying pending with the Government;

(c) if so, the details thereof; and

(d) the action being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) 483. State-wise information is being collected and will be laid on the table of the Sabha.

(b) No, Sir.

(c) and (d). Do not arise.

[English]

Sirsa Express

2796. SHRI DHARAMPAL SINGH MALIK : Will the Minister of RAILWAYS be pleased to refer to the Unstarred Question No.3115 dated 25.4.95 and to state the number of days during the months of May and June, 1995 when 4086 Sirsa Express reached New Delhi before 9.40 a.m.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI

MALLIKARJUN): 28 days in May 95 and 25 days in June 95.

Pending Projects of Kerala

2797. SHRI THAYIL JOHN ANJALOSE : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the name of development Projects including irrigation and industrial projects of Kerala which are held up for the Government of Environment and Forest clearance;

(b) the duration for which these Projects have been lying pending with the Government and the rea-

sons therefor; and

(c) the time by which these Projects and likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) and (b). A statement indicating the developmental projects pending with this Ministry for Environmental and Forest clearance is attached.

(c) A final decision on the clearances of the project proposals is taken within a stipulated time period of 90 days from the date of receipt of all requisite information and relevant details from the project proponents.

Statement

List of developmental projects pending with this Ministry for Environmental & Forest clearance.

Sl.No.	Name of the Project	Date of Receipt	Reasons for pendency
1.	Import of bottling & marketing of LPG at Calicut of M/s Peeves Petroleum Products.	19.7.95	Under process
2.	Fisheries Harbour, Stage-II development at Cochin	20.03.93	Relevant information asked for is awaited.

Cooperatives under NDDB

2798. SHRIMATI GEETA MUKHERJEE: Will the Minister of AGRICULTURE be pleased to state:

(a) the Cooperatives under the supervision and/or control of the National Dairy Development Board;

(b) the Cooperatives listed above under the NDDB involved in manufacture and sale of items for the consumer use; and

(c) the respective turnovers and profit & loss for the year 1993-94 and 1994-95 for the Cooperatives listed in reply to part, unit-wise;

(d) the consumer products manufactured and sold by these Cooperatives; and

(e) the amount spent on advertisement and promotion for the above products?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) to (e). Cooperatives are autonomous institutions owned and managed by their members and are registered under the respective State Cooperative Societies Acts. The National Dairy Board (NDDB) does not have any cooperative under its direct supervision and/or control.

[Translation]

Inter City Trains

2799. SHRI SUSHIL CHANDRA VERMA : Will the Minister of RAILWAYS be pleased to state :